

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 45 OF 2025**

IN THE MATTER OF:

Gaurav Agarwal

....PETITIONER

VERSUS

State of U.P. & Ors.

....RESPONDENT

MEMO OF PARTIES (As per order dated 30.01.2025)

Gaurav Agarwal

....PETITIONER

VERSUS

- 1. State of Uttar Pradesh**
Through Chief Secretary
101, Lok Bhawan, U.P. Civil Secretariat,
Vidhan Sabha Marg, Lucknow-226001
Email: csup@nic.in Respondent No.1
- 2. Uttar Pradesh Pollution Control Board**
Through its Member Secretary
Building No. TC 12V, Vibhuti Khand, Gomti Nagar,
Lucknow-226010, U.P.
Email: ms@uppcb.in Respondent No.2
- 3. Central Pollution Control Board**
Through its Member Secretary
Parivesh Bhawan, CBD Cum Office Complex,
East Arjun Nagar, Delhi-110032
Email: ajayaggarwal.cpcb@nic.in Respondent No.3
- 4. Ghaziabad Municipal Corporation**
Through The Municipal Commissioner
Navyug Market, Opposite Old Bus Stand, Ghaziabad-201001, U.P.
Email: gzb.nagar.nigam@gmail.com Respondent No.4
- 5. Ghaziabad Development Authority**
Through its Vice Chairman
Vikas Path, Near Old Bus Stand, Ghaziabad, U.P.-201001
Email: helplinegda@gmail.com Respondent No.5
- 6. District Magistrate, Ghaziabad**
Office of District Magistrate,
Rajnagar, Ghaziabad-201001
Email: dmgha@nic.in Respondent No.6